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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.730/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		Arya Fuels Pvt.Ltd -Vs-R	egistrar of Companies, JKH	
Under Section		252(3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	SURENDRA S	INGH, ADVOCATE	Appellant	8. Singh (Add)

ORDER

Ld. Counsel appearing on behalf of the appellant made a request that time may be given for filing supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 30 days from today.

List it on 28/03/2018 for hearing.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)